

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS
LOK SABHA
UNSTARRED QUESTION NO.2833
TO BE ANSWERED ON 3RD AUGUST, 2016
TRANSMISSION LEVEL OF MOBILE TOWERS**

2833. DR. K. KAMARAJ:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether any international data is available on the transmission level of mobile towers;
- (b) if so, the details thereof, industry and country-wise;
- (c) whether telecom companies in India are maintaining such data in mobile communication system;
- (d) if so, the details thereof; and
- (e) if not, the action taken by the Government in this regard?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) & (b) As per GSMA [the Association of GSM (Global System for Mobile Communications) operators], 124 countries have adopted International Commission on Non-Ionizing Radiation Protection (ICNIRP) norms (including United Kingdom, Germany, France, Japan, South Korea, Australia, Singapore, Malaysia). 11 countries follow the FCC (Federal Communications Commission) limits (including USA, Panama).

ICNIRP has prescribed the following levels, limiting EMF (Electro Magnetic Field) emission from Base Transceiver Stations (BTSs) as safe for general public:

Frequency Range in MHz [#]	Power Density (Watt/Sq. Meter)
400 to 2000	f*/200

[#]MHz: Unit of frequency equivalent to one million Hertz.
* f is the frequency of operation in MHz.

The FCC has defined following limits:

Frequency range in MHz	Power Density (Watt/Sq. Meter)
300-1500	f/150
1500-100,000	10

(c) & (d) The Government of India has adopted ICNIRP norms and all the telecom operators have been instructed to keep the radiation levels within limits and to submit self certificates to Telecom Enforcement, Resource and Monitoring (TERM) Cells of Department of Telecommunication. The License Amendments to this effect was issued on 4th November, 2008. The limits of radiation levels in India have been further reduced to 1/10th of the levels prescribed by ICNIRP with effect to 1st September, 2012.

(e) Does not arise in view of (c) & (d) above.
